

COURT – I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 191 OF 2017

Dated: 19th July, 2017

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Meghalaya Power Transmission Corporation Ltd.	...Appellant(s)
Vs.	
Meghalaya State Electricity Regulatory Commission	...Respondent(s)

Counsel for Appellant(s) : Sakie Jakharia

ORDER

Issue notice to the Respondents returnable on 20.09.2017. Dasti, in addition, is permitted.

List the matter on **20.09.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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